

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

STARRED QUESTION NO:207

ANSWERED ON:10.03.2011

VANISHING COMPANIES

Abdulrahman Shri ;Sivakumar Alias J.K. Ritheesh Shri K.

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the total number of companies which were identified as vanishing companies;
- (b) the details of the companies which were later traced and found functioning at present in the country, State-wise;
- (c) whether the Union Government has taken any action against the promoters / directors of these companies;
- (d) if so, the details thereof; and
- (e) the steps taken by the Union Government to trace the other companies which were declared as vanished?

Answer

THE MINISTER OF CORPORATE AFFAIRS (SHRI MURLI DEORA)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN ANSWER TO LOK SABHA STARRED QUESTION NO. 207 FOR 10.03.2011 REGARDING VANISHING COMPANIES

(a) 238 companies were declared as vanishing companies.

(b) Out of 238 companies, 151 companies have been deleted from the list of vanishing companies as criteria is no longer applicable to them. The State-wise breakup of these companies is given as under: -

Sl.No. Name of the State Number of the Companies

1.	Andhra Pradesh	17
2.	Bihar	3
3.	Delhi	28
4.	Gujarat	39
5	Karnataka	9
6	Kerala	1
7	Madhya Pradesh	5
8	Meghalaya	1
9	Maharashtra	10
10	Orissa	3
11	Punjab	4
12	Tamil Nadu	12
13	Uttar Pradesh	6
14	West Bengal	13
	Total	151

(c) to (e). The Central Government has filed complaints against the companies identified as vanishing under the Companies Act, 1956 and also, filed FIRs against their promoter directors under the IPC.